

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 18/(MAH)/2005  
CA No. 167/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2017

NAME OF THE PARTIES: Mrs. Apurva Parikh

V/s.

M/s. Natvar Parikh Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Counsel Anasakar Janay a/w Adv Samindara Sure a/w Adv Aditya Singh a/w Adv Padmika Shah i/b Little & Co for SAP Respondent (SAP Group)	Advocates	<u>A S</u> 10/3/2017
	Raghav Gupta i/b Wadia Ghadyal Co. for Respondents in Company Application	Advocates	<u>Raghav</u>

Order

35. CA No.167/2009 IN CP No.18/397-398/NCLT/MB/MAH/2005

At request of the parties, list this matter for hearing on 4.4.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

B.S.V. PRAKASH KUMAR  
(Signature)

V. NALLASENAPATHY  
(Signature)  
Member (Technical)